

supplier of such goods or services may claim the refund of tax so paid.

- (2) S.O. 3421 (E), dated the 31<sup>st</sup> July, 2023, notifying the commencement of the provisions of Section 123 of the Finance Act, 2021.

[Placed in Library. For (1) and (2) See No. L.T. 10229/17/23]

- (3) G.S.R. 708 (E), dated the 29<sup>th</sup> September, 2023, notifying the commencement of the provisions of the Integrated Goods and Services Tax (Amendment) Act, 2023 with effect from 01.10.2023.

- (4) G.S.R. 709 (E), dated the 29<sup>th</sup> September, 2023, notifying the supply of online money gaming as the supply of goods on import of which integrated tax shall be levied and collected under sub-section (1) of Section 5 of the said Act.

- (5) G.S.R. 710 (E), dated the 29<sup>th</sup> September, 2023, notifying to provide simplified registration Scheme for overseas supplier of online money gaming.

- (6) G.S.R. 797 (E), dated the 26<sup>th</sup> October, 2023, amending the Principal Notification No. G.S.R. 578 (E), dated the 31<sup>st</sup> July, 2023.

[Placed in Library. For (3) to (6) See No. L.T. 10230/17/23]

- II. (i)(a) Annual Report of the Arun Jaitley National Institute of Financial Management (AJNIFM), Faridabad, Haryana, for the year 2022-23.

- (b) Annual Accounts of the Arun Jaitley National Institute of Financial Management (AJNIFM), Faridabad, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (c) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10226/17/23]

- (ii)(a) Forty-seventh Annual Report and Accounts of the National Institute of Public Finance and Policy (NIPFP), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10225/17/23]

#### **I. Notifications of the Ministry of Finance**

#### **II. Reports and Accounts (2022-23) of NHB, New Delhi and PFRDA, New Delhi and related papers**

#### **III. Reports and Accounts (2022-23) of various Regional Rural Banks and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD): Sir, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. 01/NaBFID/2023-24, dated the 6<sup>th</sup> October, 2023, publishing the National Bank for Financing Infrastructure and Development (terms and conditions of service of officers and employees') Regulations, 2023, under Section 33 of the National Bank for Financing Infrastructure and Development Act, 2021.

[Placed in Library. See No. L.T. 10272/17/23]

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. IRDAI/Reg/5/193/2023, dated the 23<sup>rd</sup> August, 2023, publishing the Insurance Regulatory and Development Authority of India (Re-insurance) (Amendment) Regulations, 2023, under sub-section (3) of Section 114A of the Insurance Act, 1938.

(iii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. IRDAI/IAC/6/194/2023, dated the 23<sup>rd</sup> August, 2023, notifying the reconstitution of the Insurance Advisory Committee which will be effective from the date of publication in the official gazette, issued under sub-section (1) of Section 25 of the Insurance Regulatory and Development Authority Act, 1999.

[Placed in Library. For (ii) and (iii) See No. L.T. 10268/17/23]

(iv) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. CO. HRMD No. S9781 / 21.01.000 / 2023-24, dated the 8<sup>th</sup> November, 2023, publishing the Reserve Bank of India Pension (Amendment) Regulations, 2023, under sub-section 4 of Section 58 of the Reserve Bank of India Act, 1934.

[Placed in Library. See No. L.T. 10273/17/23]

(v) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under sub-section 4 of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—

- (1) No.AX1/ST/Pension Reg./1524/2022-23, dated the 1<sup>st</sup> August, 2023, publishing the Bank of Maharashtra (Employees') Pension (Amendment) Regulations, 2023.
- (2) No. BCC:HRM:115:403, dated the 3<sup>rd</sup> August, 2023, publishing the Bank of Baroda Officer Employees' (Discipline and Appeal) Amendment Regulations, 2023.

- (3) No. PSB/PEN/AMEND/1/2023(E), dated the 4<sup>th</sup> August, 2023, publishing the Punjab and Sind Bank (Employees') Pension (Amendment) Regulations, 2023.
- (4) No. HRW IRS 228A PS 886 2023, dated the 9<sup>th</sup> August, 2023, publishing the Canara Bank (Employees') Pension (Amendment) Regulations, 2023.
- (5) No. HO:Pension/Misc/2023(E), dated the 11<sup>th</sup> August, 2023, publishing the Punjab National Bank (Employees') Pension (Amendment) Regulations, 2023.
- (6) No. HOPSD/Pension/2023-24/67, dated the 31<sup>st</sup> August, 2023, publishing the UCO Bank (Employees') Pension (Amendment) Regulations, 2023.
- (7) No. Pen/01/2023(E), dated the 11<sup>th</sup> October, 2023, publishing the Indian Bank (Employees') Pension (Amendment) Regulations, 2023.
- (8) No. 395(E), dated the 11<sup>th</sup> October, 2023, publishing the Central Bank of India (Employees') Pension (Amendment) Regulations, 2023.
- (9) No. UBI/HR/22300(E), dated the 18<sup>th</sup> October, 2023, publishing the Union Bank of India (Employees') Pension (Amendment) Regulations, 2023.
- (10) No. HO:HR:TBD:2023-24:319 (E), dated the 19<sup>th</sup> October, 2023, publishing the Bank of India (Employees') Pension (Amendment) Regulations, 2023.
- (11) No. HO:HR:IL:2023-2024:422, dated the 3<sup>rd</sup> November, 2023, publishing Bank of India Officer Employees' (Discipline and Appeal) Amendment Regulations, 2023.
- (12) No. HO:HRM:PEN:115:3263, dated the 7<sup>th</sup> November, 2023, publishing the Bank of Baroda (Employees') Pension (Amendment) Regulations, 2023.
- (13) No. HRMD/PEN/001/2023, dated the 8<sup>th</sup> November, 2023, publishing the Indian Overseas Bank [Employees'] Pension (Amendment) Regulations, 2023.

[Placed in Library. For (1) to (13) See No. L.T. 10271/17/23]

II. (i) A copy each (in English and Hindi) of the following papers, under Section 42 and sub-section (5) of Section 40 of the National Housing Bank Act, 1987:—

- (a) Thirty-fifth Annual Report and Accounts of the National Housing Bank (NHB), New Delhi, for the year 2022-23, together with the Auditor's

Report on the Accounts.

(b) Report on the performance of the above Bank for the year 2022-23.

[Placed in Library. See No. L.T. 10258/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 46 of the Pension Fund Regulatory and Development Authority (PFRDA) Act, 2013:-

(a) Annual Report and Accounts of the Pension Fund Regulatory and Development Authority (PFRDA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 10259/17/23]

III. A copy each (in English and Hindi) of the Annual Reports and Accounts of the following Regional Rural Banks, for the year 2022-2023, together with the Auditor's Reports, under Section 20 of the Regional Rural Banks Act, 1976:-

1. Andhra Pradesh Grameena Vikas Bank, Hanumakonda, Telangana;
2. Andhra Pragathi Grameena Bank, Kadapa, Andhra Pradesh;
3. Arunachal Pradesh Rural Bank, Naharlagun, Arunachal Pradesh;
4. Aryavart Bank, Lucknow, Uttar Pradesh;
5. Assam Gramin Vikash Bank, Guwahati, Assam;
6. Bangiya Gramin Vikash Bank, Murshidabad, West Bengal;
7. Baroda Gujarat Gramin Bank, Vadodara, Gujarat;
8. Baroda Rajasthan Kshetriya Gramin Bank, Ajmer, Rajasthan;
9. Baroda U.P. Bank, Gorakhpur, Uttar Pradesh;
10. Chaitanya Godavari Grameena Bank, Guntur, Andhra Pradesh;
11. Chhattisgarh Rajya Gramin Bank, Raipur, Chhattisgarh;
12. Dakshin Bihar Gramin Bank, Patna, Bihar;
13. Ellaquai Dehati Bank, Srinagar, UT of Jammu & Kashmir;
14. Himachal Pradesh Gramin Bank, Mandi, Himachal Pradesh;
15. J&K Grameen Bank, Jammu, UT of Jammu & Kashmir;
16. Jharkhand Rajya Gramin Bank, Ranchi, Jharkhand;
17. Karnataka Gramin Bank, Ballari, Karnataka;
18. Karnataka Vikas Grameena Bank, Dharwad, Karnataka;
19. Kerala Gramin Bank, Malappuram, Kerala;
20. Madhya Pradesh Gramin Bank, Indore, Madhya Pradesh;
21. Madhyanchal Gramin Bank, Sagar, Madhya Pradesh;
22. Maharashtra Gramin Bank, Aurangabad, Maharashtra;

23. Manipur Rural Bank, Imphal, Manipur;
24. Meghalaya Rural Bank, Shillong, Meghalaya;
25. Mizoram Rural Bank, Aizawl, Mizoram;
26. Nagaland Rural Bank, Kohima, Nagaland;
27. Odisha Gramya Bank, Bhubaneswar, Odisha;
28. Paschim Banga Gramin Bank, Howrah, West Bengal;
29. Prathama U.P. Gramin Bank, Moradabad, Uttar Pradesh;
30. Puduvai Bharathiar Grama Bank, Saram, Puducherry;
31. Punjab Gramin Bank, Kapurthala, Punjab;
32. Rajasthan Marudhara Gramin Bank, Jodhpur, Rajasthan;
33. Saptagiri Grameena Bank, Chittoor, Andhra Pradesh;
34. Sarva Haryana Gramin Bank, Rohtak, Haryana;
35. Saurashtra Gramin Bank, Rajkot, Gujarat;
36. Tamil Nadu Grama Bank, Salem, Tamil Nadu;
37. Telangana Grameena Bank, Hyderabad, Telangana;
38. Utkal Grameen Bank, Bolangir, Odisha;
39. Uttarbanga Kshetriya Gramin Bank, Coochbehar, West Bengal;
40. Uttar Bihar Gramin Bank, Muzaffarpur, Bihar;
41. Uttarakhand Gramin Bank, Dehradun, Uttarakhand; and
42. Vidharbha Konkan Gramin Bank, Nagpur, Maharashtra.

[Placed in Library. For (1) to (42) See No. L.T. 10275/17/23]

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## MESSAGE FROM LOK SABHA

### The Advocates (Amendment) Bill, 2023

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 4<sup>th</sup> December, 2023, has agreed without any amendment to the Advocates (Amendment) Bill, 2023, which was passed by the Rajya Sabha at its sitting held on the 3<sup>rd</sup> August, 2023.

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## REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I present the Seventy Seventh Report (in English and Hindi) of the Committee on Government Assurances.